

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 264 OF 2014

APPEAL NO. 173 OF 2015

AND

APPEAL NO. 277 OF 2015 & IA NO. 453 OF 2015

Dated: 26th March, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Rhea Luthra
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **07.05.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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